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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

| CP/CA No | Purpose | Section | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|----------------------|-------------|---------|---|--------------------------|--------------------|---------------------|
| CPNo.317/BB/20 18 | For hearing | Sec 252 | Offshore Financial Service Limited | V. Sreedharan , CS | ROC | |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

PETITIONER/s: **PRADEEP B KULKARNI**
9986 771214

**Offshore Financial
Services Limited**



RESPONDENT/s :

ORDER

Heard Shri Pradeep B.Kulkarni, learned counsel for the Petitioner. Order Reserved



Member (T)

Prema Murray - steno



Member (J)